

(d) the extent of success achieved in combating the adulteration of food-stuffs by the strict application of laws and the nature of the defects discovered?

The Minister of Health (Rajkumari Amrit Kaur): (a) A scheme for the establishment of one principal Laboratory at the Headquarters of each State Government is under consideration of the Government of India. The Laboratory is intended to provide facilities, *in. er. alia* for the examination of food samples under the Prevention of Food Adulteration Act, 1955.

(b) Yes.

(c) Not yet.

(d) The Prevention of Food Adulteration Act, 1954, (37 of 1954), came into force only from 1st June, 1955 and the rules thereunder have still to be promulgated. It is therefore, much too early to assess the result of its application.

Railway Train Service

***1728. Shri A. K. Gopalan:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is at present only one mixed train running between Shoranur and Nilambur Road on the Southern Railway;

(b) if so, whether one train is considered adequate to cope with the traffic; and

(c) if not, whether there is any proposal to run an additional train on this line?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) and (c). It is proposed to introduce an additional train on the section with effect from 1-10-1955.

Artificial Insemination Centres

***1729. Pandit D. N. Tiwary:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to open artificial insemination centres in rural areas during the Second Five Year period; and

(b) if so, the names of the places selected for this purpose?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) Place for establishing new artificial insemination centres will be selected by the State Governments.

Railway Re-grouping

***1730.** { Shri Gidwani :
Shri R. N. S. Deo :

Will the Minister of Railways be pleased to state the average extra expenditure on the Administration due to the bifurcation of the Eastern Railway?

The Deputy Minister of Railways and Transport (Shri Alagesan): Rupees fifteen lakhs per annum approximately.

Air Travel Charges

***1731. Chaudhuri Muhammed Shafiq:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the air travel charges between Delhi and Kabul are very high as compared to charges to other places connected by a direct service;

(b) if so, whether Government propose to reduce the charges; and

(c) if so, from what date?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The fare for the Delhi-Kabul air service is higher than the fares for the domestic air services but it compares favourably with the fares for some services to other neighbouring countries.

(b) No, Sir, it is out of the question to reduce the fares as, owing to the peculiarity of this route, the operating costs are high and the pay-load is very limited.

(c) Does not arise.

Water Supply Scheme in Hyderabad

***1732. Shri M. R. Krishna:** Will the Minister of Health be pleased to state:

(a) the amount asked for by the Government of Hyderabad to implement their Schemes to provide water supply to a large area in the State during the Second Five Year Plan period;

(b) the amount given to the State for this purpose during the First Five Year Plan for implementing the State Plans; and

(c) the amount actually spent by the State so far out of the amount received in the First Five Year Plan?